

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 428
IA/4319/ND/2022, IA/5703/ND/2022 IN
IB/692/ND/2021

IN THE MATTER OF:

Gls films industries private limited	...	Applicant
Versus		
Kay pan fragrance private limited	...	Respondent

Under Section 9 (IBC).

Order delivered on 09.05.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **06.06.2024**.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**